

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 220 OF 2013

BEFORE THE REGISTRAR SANJIV JAIN

ASHOK GANAPATI PATIL & ORS.

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report )

Date: 26/02/2014 This Appeal was called on for hearing today.

For Appellant(s)

Mr Sukesh Ghosh, Adv.  
Ms. Kumud Lata Das, Adv.

For Respondent(s)

Ms. Asha Gopalan Nair, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The ld. counsel for the appellant seeks four weeks time to file  
additional documents. Time as prayed for is granted.  
List again on 1.5.2014.

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|(SANJIV JAIN)  
|REGISTRAR

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